

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 135/MP/2016

- Subject : Petition under Sections 79 and 94 (2) of the Electricity Act, 2003 read with Regulation 116 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 seeking extension of time for compliance of the directions issued by this Hon'ble Commission in the order dated 18.8.2015 in Petition No. 86/MP/2014 and 374/MP /2014 and related reliefs.
- Date of hearing : 27.9.2016
- Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member
- Petitioner : Karnataka Power Transmission Corporation Limited
- Respondents : South Regional Power Committee & Others.
- Parties present : Ms. Swapna Seshadri, Advocate, KPTCL

Record of Proceedings

Learned counsel for the petitioner submitted that the present petition has been filed for extension of time till 31.5.2017 for implementation of phase- I and Phase- II activities as per the directions of the Commission dated 20.4.2014 and 18.8.2015 in Petition Nos. 146/MP/2013 and 374/MP/2014 respectively. Learned counsel further submitted that the delay in getting grants for Rs. 60.42 crore (90% of Rs. 67.13 crore) despite the materials being supplied by the petitioner has caused the delay in the implementation of the protection audit remarks. Learned counsel submitted that petitioner is willing to submit the status report on the funds made available from PSDF to SRLDC and the Commission once in two months.

2. None was present on behalf of the respondents despite notices.

3. The Commission, after hearing the learned counsel for petitioner, directed the Chief (Engg.) of the Commission to convene a meeting with the petitioner and respondents within 15 days and file a report in this regard. The Commission will take a view on the issue of time extension for implementation of the recommendation of Protection Audit on consideration of the report.

4. Subject to the above, the Commission reserved the order in the petition.

By order of the Commission

Sd/-

(T. Rout)

Chief (Legal)